

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 169 OF 2015 & IA No.621 of 2018

Dated: 06th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Earth Solar Pvt. Ltd.

... **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Mandakini Ghosh
Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2
Mr. Aadil Singh Boparai
Mr. Gulab Singh
Mr. Sunil Choudhury for R-3

ORDER

Re-list the matter on **20.09.2018**, as requested and agreed by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr